OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of five of our former colleagues Sarvashri Tulshidas Jadhav, Naresh Chandra Chaturvedi, Shiv Narayan Tandon, Mohendra Ngangom and Bapulal Malviya.

Shri Tulshidas Jadhav was a Member of Third and Fourth Lok Sabha representing Nanded and Baramati Parliamentary Constituencies of Maharashtra from 1962 to 1970.

Earlier, Shri Jadhav was a Member of erstwhile Bombay Legislative Assembly during 1937 to 1940 and 1946 to 1957. He also served as Member of various regional developmental bodies in his home State.

An able parliamentarian, Shri Jadhav was a Member of the Committee on Draft Third Five Year Plan.

An agriculturist by profession, Shri Jadhav had to suffer imprisonment during pre-Independence on account of actively participating in the National Movement.

An active social and political worker, Shri Jadhav worked relentlessly for the upliftment of Scheduled Castes/Scheduled Tribes and other backward communities.

Shri Tulshidas Jadhav died on 11th September, 1999 at Mumbai at the age of 94.

Shri Naresh Chandra Chaturvedi was a Member of Eighth Lok Sabha from 1984 to 1989 representing Kanpur parliamentary constituency of Uttar Pradesh.

A man of letters, Shri Chaturvedi ably served as a Member of Kanpur University Executive Council and Khadi Commission Services Board. He also served as the Chairman of Recognition Committee Secondary Education Council, Uttar Pradesh.

An active social and political worker, Shri Chaturvedi was associated with various social, literary and academic institutions. A literateur, he edited and published several books. He also attended the World Peace Conference in Helsinki (Finland).

Shri Naresh Chandra Chaturvedi passed away on 29th November, 1999 at the age of 72 at Kanpur, Uttar Pradesh.

Shri Shiv Narayan Tandon was a Member of First Lok Sabha from Kanpur Parliamentary Constituency of Uttar Pradesh from 8th May to 27th August, 1954.

A veteran freedom fighter, Shri Tandon had to suffer imprisonment several times. He worked relentlessly for the cause of labourers.

An active political and social worker, Shri Tandon held the office of Deputy Mayor of Kanpur Municipal Committee. He worked in association with distinguished public luminaries like Shri Vinoba Bhave and Dr. Rajendra Prasad. He also actively participated in Shri Vinoba Bhave's `Bhoodan Movement'.

Shri Tandon was adored by the natives of Kanpur city and was known for being soft-spoken and caring.

Shri Shiv Narayan Tandon passed away on 26th December, 1999 at the age of 96 at Kanpur, Uttar Pradesh.

Shri Mohendra Ngangom was a Member of Seventh Lok Sabha representing Inner Manipur Parliamentary Constituency of Manipur from 1980 to 1984.

An advocate by profession, Shri Ngangom was a lecturer in L.M.S. Law College in Imphal in 1969.

As an active political and social worker, Shri Ngangom had to suffer rigorous imprisonment for 21 years in the Manipur Communist Conspiracy case of 1951. He attended the World Development Conference held in Hungary in 1976.

Shri Mohendra Ngangom passed away on 20th February, 2000 at Nagamapal, Imphal at the age of 75.

Shri Bapulal Malviya was a Member of Eighth Lok Sabha representing Shajapur Parliamentary Constituency of Madhya Pradesh from 1984 to 1989.

Earlier, Shri Malviya was a Member of Madhya Pradesh Legislative Assembly from 1952 to 1966; 1970 to 1976; and 1980 to 1984. He served his State as Minister of State for Welfare of Scheduled Castes and Scheduled Tribes

and Forest Department during 1983-84. He also served as Chairman of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes and as Member of the Committee on Abolition of Untouchability and Public Accounts Committee in the Madhya Pradesh Legislative Assembly.

An agriculturist by profession, Shri Malviya was an active social and political worker. He worked relentlessly for the upliftment of the Scheduled Castes and Scheduled Tribes.

Shri Bapulal Malviya Passed away on 29th February, 2000 at the age of 71. We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.04 hours

(The Members then stood in silence for a short while.)